

**Growth of Teaching shops and Drawing Room Kindergarten Schools in Delhi**

301. SHRI J. P. GOYAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the indiscriminate growth of teaching shops' and 'drawing room Kindergarten Schools' in many areas and particularly in newly developed colonies of the capital;

(b) whether it is a fact that even basic facilities to the students are not available in these teaching shops and drawing room schools;

(c) whether the existing Delhi Education Act does not empower the authorities to check the growth of such teaching shops; and

(d) if so, what is government's reaction thereto and whether the Delhi Education Act is proposed to be amended and if so, by when?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b) Yes, Sir.

(c) No, Sir.

(d) Amendments to the Delhi Schools Education Act, 1973 are being considered by the Delhi Administration for this purpose, among others.

**Urdu Academy of Delhi Administration**

302. SHRI RASHEED MASOOD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) when was the Urdu Academy of Delhi Administration set up and what is the annual grant given to the Academy;

(b) what is the actual amount spent by the Academy to propagate Urdu language besides donating books to deserving students and for giving scholarships;

(c) what is the number and names of Urdu Shools in Delhi that are short of Urdu teachers stating the period for which the vacancies are existing; and

(d) whether Government have made any review of the working of the Urdu Academy and if so, what are the details thereof stating Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): According to the information furnished by the Urdu Academy/Delhi Administration, the position is as follows:

(a) The Urdu Academy was set up by the Delhi Administration on May 22, 1981. The annual grants paid to it during the last 3 years are as under:

Year	Plan	Non-Plan
1984-85	15,75,000.00	Nil
1985-86	38,09,000.00	3,85,000.00
1986-87	28,00,000.00	3,60,000.00

(b) The actual amount spent by the Urdu Academy during these years is as under:—

Year	Amount spent
1984-85	12,24,180.03
1985-86	31,36,639.71
1986-87	19,99,898.66

(c) Two posts of Urdu teachers, one at P.G.T. level and other at T.G.T. level are lying vacant since October, 1986 in the following schools:—

(i) G.B.S.S.S. No. I Jama Masjid One (PGT) Urdu

(ii) G.G.S.S., Haveli Azam Khan One (TGT) Urdu

(d) The working of the Urdu Academy is being supervised by Delhi Administration.

#### Seizure of Precious Properties of Temples in the Country

303. SHRI SURESH PACHOURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that hundreds of stone and bronze sculptures worth crores of rupees stolen from the temple in various parts of the country, were seized in Delhi in the second week of February, 1987;

(b) if so, what are the details in this regard;

(c) what are the particulars of persons arrested in this connection;

(d) what are the details of action so far taken against them; and

(e) whether the seized sculptures have been restored to the temples from where they were stolen?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) In

the first week of February 1987, 185 objects which include images of stone, metal etc. were seized by the Central Bureau of Investigation, (C.B.I.) Antique Cell, New Delhi, the valuation of which is yet to be assessed by a Valuation Committee when the objects are brought before them.

(b) The Antique Cell of C.B.I. conducted searches at the following five places:

(i) Premises of Shri R. K. Jain, Estate Handicrafts, 1245, Chahrahat, Jama Masjid, Delhi, on 4.2.1987 from where 67 objects made of stone, terracotta and metal suspected to be stolen antiquities were seized.

(ii) Godown premises in possession of Shri R. K. Jain, Estate Handicrafts, 1248, Chahrahat, Jama Masjid, Delhi, on 4-2-1987 from where 70 suspected antique objects made of stone, terracotta and metal were seized.

(iii) Godown premises in possession of S/Shri Sunil Jain and R. K. Jain of Estate Handicrafts, 1151, Chahrahat, Jama Masjid, Delhi, on 5-2-1987 from where 39 suspected antiquities made of stone, terracotta and metal were seized.

(iv) Godown premises of Shri Amarjit Singh, 1183, Chahrahat, Jama Masjid, Delhi on 5-2-1987 from where 4 stone panels depicting various scenes were seized.

(v) Shop premises of Chadha Exporters 1223, Chahrahat, Jama Masjid, Delhi, on 5-2-1987 from where 5 objects of stone, terracotta and metal were seized.

(c) Three persons, namely, Shri Ram Bahori Soni, Mohammad Harun alias Bacha, resident of Satna, M.P. and Shri Puran Chand of Delhi were arrested and interrogated by Antique Cell of C.B.I. At present they are under judicial custody.

(d) The case is under investigation.

(e) The original place of the seized objects is yet to be ascertained.